

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 237
ANSWERED ON 30/11/2021

SHORTAGE OF FUNDS UNDER MGNREGS

237. SHRI SELVAM G.:
SHRI GAUTHAM SIGAMANI PON:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:
SHRI DHANUSH M. KUMAR:
SHRI C.N. ANNADURAI:
SHRI GAJANAN KIRTIKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether many State Governments are running out of funds for Mahatma Gandhi National Rural Employment Guarantee scheme and if so, the details thereof and the reasons therefor;
- (b) the number of States which have negative net balance;
- (c) whether shortage of funds has led to delay in the payment to MGNREGS workers and if so, the total outstanding amount for payment to MGNREGS workers; and
- (d) the other steps taken by the Government to augment the funds for MGNREGS for its successful implementation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (d): Mahatma Gandhi National Rural Employment Guarantee Scheme is a demand driven scheme. There are enough funds with the scheme to fulfill all the liabilities of the scheme for the States which have met the entire requirement for release of second tranche of funds. The Ministry has already sought additional resources for the scheme.

Fund release to States/UTs is a continuation process and Central Government is committed in making funds available keeping in view the demand for work. The Ministry seeks additional funds as and when required for meeting the demand for work on the ground.

As per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act, the beneficiaries are entitled to get wage payment within 15 days of closure of Muster Roll of the work. Government of India has also issued a detailed Standard Operating Procedure (SOP) to the States to ensure timely wage payment.
